

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 02.12.2020

NOTICE

Take notice that the following matters listed on 04.12.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 973 of 2020	Boldrocchi India Pvt. Ltd. Vs. EPC Construction India Ltd. & Anr.	Puja Jain	Aakarshan Sahay-R1
2.	Comp. App. (AT) (Ins) No. 732 of 2020	Trivendra Singh Vs. Bank of India & Anr.	Mansij Arya	Anurag Kumar Singh Ashish Rana-R1 Vikram Hegde-R2
3.	Comp. App. (AT) (Ins) No. 781 of 2020	Nilkamal Ltd. Vs. Wholly Joy Products Pvt. Ltd.	Pankaj Bhagat	Nitesh Jain
4.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V.Ramani and Ors.	Jeevan Ballav Panda	Abhishek Goyal-R1
5.	Comp. App (AT) (Ins) No. 897 of 2020	JM Financial Aseet Reconstruction Company Ltd. Vs. Finquest Financial Solutions Pvt. Ltd. & Ors.	Abhishek Anand	Darpan Sachdeva-R1 N.P.S. Chawla
6.	Comp. App (AT) (Ins) No. 901 of 2020	Paradise Consumer Products Ltd. Vs. J. Maheshkumar Petrochemichals Pvt. Ltd.	Dhawal Mohan	
7.	Comp. App (AT) (Ins) No. 909 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	
8.	Comp. App. (AT) No.100 of 2019	Mangala Investments Ltd. & Ors. Vs. Canara Land Investments Ltd. & Ors.	Harshit Agarwal	Aravindh S

9.	Comp. App. (AT) No. 71 of 2020	Aster Venture Pvt. Ltd. Vs. Registrar of Companies, Mumbai	Dr. Ravindra Chingale	Sanjib Kumar Mohanty
10.	Comp. App. (AT) (Ins) No. 496 of 2020	C. Unnikrishnan Vs. Kerala State Cashew Development Corpn. Ltd.	A. Karthik	Shri Ram Parikar
11.	Comp. App. (AT) (Ins) No. 733 of 2020 Part Heard	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
12.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1
13.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
14.	Comp. App (AT) (Ins) No. 08 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
15.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr. With	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
16.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020 Part Heard	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey-R2
17.	Comp. App. (AT) (Ins) No. 734 of 2020 Part Heard	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
18.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs.	Maneesha Dhir	Salonee Kulkarni-R1 Harshita Choubey- R2

	Part Heard	Aircel Ltd. & Anr. With		
19.	Comp. App. (AT) (Ins) No. 762 of 2020 Part Heard	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
20.	Comp. App. (AT) (Ins) No. 822 of 2020 Part Heard	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
21.	Comp. App. (AT) (Ins) No. 1234 of 2019 Part Heard @ 2PM	Fort Gloster Industries Ltd (Cable Works) Sramik Karmachari Union (INTUC) & Ors. Vs. Resolution Professional, Gloster Ltd. & Ors. With	Kunal Chatterji	Anand Varma-R1 Anil Agarwalla-R2 D.N. Sharma-R4
22.	Comp. App (AT) (Ins) No. 1272 of 2019 Part Heard	West Coast Paper Mills Ltd. Vs. Bijay Murmuria, R.P. of Fort Gloster Industries Ltd. & Ors. With	Siddartha Sharma	Anil Agarwal Dinkar Singh Anand Varma(RP)
23.	Comp. App (AT) (Ins) No. 1338 of 2019 Part Heard	Gloster Ltd Vs. The resolution Professional, Fort Gloster Industries Ltd. & Anr. With	Anil Agarwalla	Anil Agarwal Dinkar Singh Anand Varma(RP)
24.	Comp. App (AT) (Ins) No. 1343 of 2019 Part Heard	Gloster Cables Ltd. Vs. Fort Gloster Industries Ltd. & Ors. With	Varsha Banerjee	Anil Agarwal Dinkar Singh Anand Varma(RP)

25.	Comp. App. (AT) (Ins) No. 714 of 2020 Part Heard	Fort Gloster Industries Ltd. (Cable Works) Sramik Karmachari Union (INTUC) Vs. Gloster Ltd. & Ors.	Kuntal Chatterji	Anil Agarwalla-R1 Anuj Singh-R2 Dinkar Singh-R3
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1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar